

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
BHANU COSMETICS PACKAGING PRIVATE LIMITED  
LOCATED AT MUMBAI, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                               |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | Bhanu Cosmetics Packaging Private Limited<br>PAN No. AAEEFB2770N<br>CIN No – U24246MH2001PTC134166                            |
| 2.  | Address of the registered office                                                                                                      | 18, Nigos Industrial Estate, Cama Industrial Estate Road, Goregaon (East)., Mumbai City, Mumbai, Maharashtra, India, 400063.  |
| 3.  | URL of website                                                                                                                        | Website of the Corporate Debtor is not in operation.                                                                          |
| 4.  | Details of place where majority of fixed assets are located                                                                           | No fixed assets available with the Corporate Debtor. However, the Company has brought forward business loss of Rs. 33,53,810. |
| 5.  | Installed capacity of main products/ services                                                                                         | Not Applicable                                                                                                                |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | The Operations of the company is shut since 2018.                                                                             |
| 7.  | Number of employees/ workmen                                                                                                          | No employees at present                                                                                                       |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Email request be sent to:<br><a href="mailto:cirp.bhanucosmetics@gmail.com">cirp.bhanucosmetics@gmail.com</a>                 |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | Email request be sent to:<br><a href="mailto:cirp.bhanucosmetics@gmail.com">cirp.bhanucosmetics@gmail.com</a>                 |
| 10. | Last date for receipt of expression of interest                                                                                       | Friday, 12th December, 2025                                                                                                   |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | Friday, 19th December, 2025                                                                                                   |
| 12. | Last date for submission of objections to provisional list                                                                            | Wednesday, 24th December, 2025                                                                                                |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | Wednesday, 31 <sup>st</sup> December, 2025                                                                                    |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | Saturday, 3 <sup>rd</sup> January, 2026                                                                                       |
| 15. | Last date for submission of resolution plans                                                                                          | Monday, 2 February, 2026                                                                                                      |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:cirp.bhanucosmetics@gmail.com">cirp.bhanucosmetics@gmail.com</a>                                              |

Date: 27th November, 2025  
Limited  
Place: Mumbai

For Bhanu Cosmetics Packaging Private

Neha Jain Nemani  
Resolution Professional  
Bhanu Cosmetics Packaging Private Limited (Under CIRP)  
Reg. No: IBBI/IPA-001/IP-P-02465/2021-2022/13927  
Correspondence Address of the Resolution Professional: KDRA Insolvency Professionals Private Limited, 1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai – 400053.